

**Change in Name of City**

772. SHRI IMCI IALEMBA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any proposal to rename Mhow, the birth place of Dr. Ambedkar as Ambedkar Nagar;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M.SAYEED) (a): No, Sir.

(b) and (c): Do not arise.

[*Translation*]

**Missing of Small Children and Women**

773. SHRI KRISHNA DUTT SULTANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases regarding missing of small children and women registered in various Union Territories during the last one year, UT-wise;

(b) the number of person arrested in this connection; and

(c) the number of such children murdered during this period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M.SAYEED) (a) to (c): The information is being collected and will be laid on the Table of the House.

[*English*]

**Crime Against Women**

774. SHRI SHRAVAN KUMAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the report captioned "Social Awareness needed to curb crime against women" appearing in the "National Herald", dated June 7, 1993.

(b) if so, whether in view of increasing crimes against women the Government have assessed the success achieved in the objectives being pursued by the Delhi Police Crime (Women) Cell and other such cells created in 1983;

(c) if so, the details thereof; and

(d) the conclusions arrived at in the light of this study?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M.SAYEED) (a): Yes, Sir.

(b) to (d): A Committee under the Chairmanship of the Home secretary of the Delhi Administration was constituted to go into the functioning of the Crime (Women) Cells in Delhi Police and to identify the areas of weaknesses and to suggest remedial measures.

The main recommendation made by the Committee suggesting remedial measures are as follows:

- 1) Sensitisation training for the Police Personnel;
- 2) provision of support services to women victims either departmentally or through recognised non-governmental organisations;
- 3) seeking support of social workers, lawyers, and social scientists in providing preventive/curative/rehabilitative/referral services, legal aid, training, social education and other services;
4. Augmentation of staff and equipment; and